



सत्यमेव जयते

भारतीय दिवाला और शोधन अक्षमता बोर्ड Insolvency and Bankruptcy Board of India

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Ritesh Kavdia
Executive Director

Order

No. CIRP-11013/1/2020-IBBI

12th June, 2020

Subject: Reconstitution of the Advisory Committee on Corporate Insolvency Resolution and Liquidation

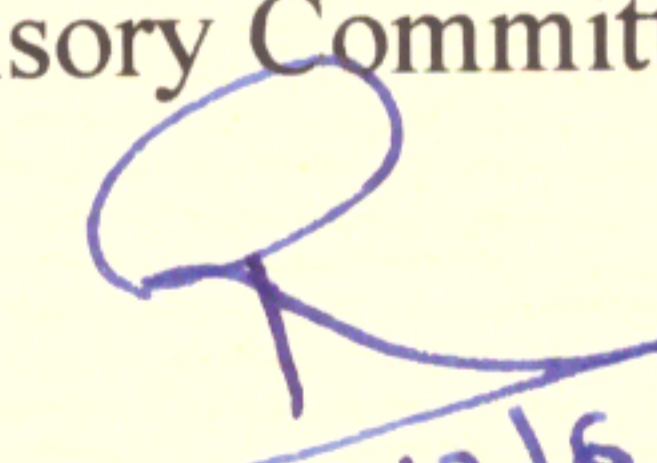
In pursuance of regulation 3 of the Insolvency and Bankruptcy Board of India (Advisory Committee) Regulations, 2017, the Insolvency and Bankruptcy Board of India (Board) hereby reconstitutes the Advisory Committee on Corporate Insolvency and Liquidation process as under:

Sl. No.	Name and Position	Position in the Advisory Committee
1	Mr. Uday Kotak, Executive Vice Chairman and Managing Director, Kotak Mahindra Bank	Chairperson
2	A Representative of the Ministry of Corporate Affairs	Member
3	Mr. Ajay Piramal, Chairman, Piramal Group & Shriram Group	Member
4	Mr. Ashish Kumar Chauhan, Managing Director and CEO, BSE Limited	Member
5	Ms. Ashu Suyash, Managing Director & Chief Executive Officer, CRISIL	Member
6	Mr. M. V. Nair, Chairman, Credit Information Bureau (India) Limited	Member
7	Mr. Nirmal Mohanty, Formerly Chief Economist, National Stock Exchange of India Limited	Member
8	Prof (Dr.) Ranbir Singh, Vice Chancellor, National Law University, Delhi	Member
9	Mr. R. K. Nair, Formerly Whole Time Member, IRDAI	Member
10	Mr. R. Shankar Raman, Whole-time Director & Chief Financial Officer, Larsen & Toubro Limited	Member
11	Mr. Rashesh Shah, Chairman & CEO, Edelweiss Group	Member
12	Mr. Somasekhar Sundaresan, Legal Counsel	Member
13	Chairman, Indian Banks' Association	Member
14	Managing Director, Insolvency Professional Agency of the Institute of Cost Accountants of India	Member

2. The term of the Members listed at Sl. Nos. 3, 8 and 9 in the table in Para 1 will expire on 24th August, 2020. All other Members will have a term of three years from the date of issue of this order, that is, up to 11th June, 2023.

3. The Advisory Committee shall advise and provide professional support, on a request from the Board, or on its own volition, on any matter relating to the corporate insolvency resolution and liquidation dealt with by the Board under the Insolvency and Bankruptcy Code, 2016.

4. Mr. Methil Unnikrishnan, General Manager is designated as Secretary to the Advisory Committee.


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(Ritesh Kavdia)
Executive Director

Copy to:

1. Chairperson and other Members of the Advisory Committee
2. PS to Chairperson and Whole Time Members, IBBI
3. Copy to Secretary, Ministry of Corporate Affairs with a request to nominate a senior officer to the Advisory Committee on Corporate Insolvency Resolution and Liquidation.